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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 41/13	IA 5/17 & IA 25/17 in TP 47/16	Hearing	151	J&D Wilkie Ltd. Vs Steward Pinned Products Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	R. UDAYARKAR E S. CHANAPATHY (080-428007000)	PETITIONER	
2	K. VENKATA SUBRAMANIAM (8489841887)	R ₂	

Counsel for petitioner is present. Heard him. He has filed written arguments. Counsel for respondents is present. Heard him in part. Counsel requested time to give reply.

Hence, adjourned to 31.05.2017.


MEMBER (J)


MEMBER (T)